(d) Disruptions have been due to problems of plant, equipment and grid. A thorough check of the moderator heat exchanger was undertaken. Leaky as well as potentially leaky lubes have been indentified and plugged. At times grid voltage and frequency variations affect the performance of the unit and also cause outages. This matter is under continuing discussion with the concerned —Electricity Boards and the Central Electricity Authority to formulate a long term solution to these problems. A continuous and ongoing review of operational problems is being carried out to improve the station's working.

Lathi charge on a Scheduled Caste and Scheduled Tribe procession in Cooch-Behar

661. SHRI AHMAD HOSSAIN MONDAL: SHRI JAHARLAL BANERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there was an incident at Tufanganj in Cooch-Behar in West Bengal on the 11th April, 1980 when a group of scheduled caste and scheduled tribe processionists were lathi charged and fired by Police and beaten by some persons belonging to a particular political party;

(b) if so, what are the details in this regard;

(a) whether the Central Government have received representations for an enquiry into the matter; and

(b) if so, what action the Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): <a) to (d) The information is being collected from the State Government and will be laid on the Table of the House.

to Questions

Import of sophisticated foreign technical know-how by small scale industrial units

662. SHRIMATI PRATIBHA SINGH: SHRIMATI MARAGATHAM CHANDRASEKHAR:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the norms and conditions laid down by Government for import of sophisticated foreign technical know-how by small-scale industrial units;

(b) what are the formalities that are required to be completed by the small scale industrial units for grant of permission for having foreign technical know-how and who are those authorities who grant permission; and

(c) how much time the authorities are likely to take to clear such applications?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Government's policy in the field of import of technology is selective and based on national priorities. Import of technology is permitted only in sophistication and high priority areas, in export-oriented Or import-substitution manufacturing, or for enabling indigenous industry to achieve higher levels of technological sohphistication

(b) An application for foreign collaboration is to be filed with the Secretariat for Industrial Approvals (Foreign Collaboration Unit), Ministry of Industry, Udyog Bhavan, New Delhi. The Secretariat issues approvals upon the recommendations of the Foreign Investment Board, as approved by the Minister for Industry.